COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 214 OF 2015 & APPEAL NO. 215 OF 2015 &

IA NO. 355 OF 2015

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 214 OF 2015

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad for R-1
Mr. Gaurav Kumar for R-2

APPEAL NO. 215 OF 2015 & IA NO. 355 OF 2015

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Ms. Shruti Dass

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad for R-1 Mr. Gaurav Kumar for R-2

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder to reply filed by Respondent No.1. He may file the same on or before 19.09.2017 after serving copy on the other side.

List the matter on <u>11.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt